

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.28
CP (IB) No.32/BB/2021

IN THE MATTER OF:

Mr. Putta Kempanna

... Petitioner

v.

M/s. Welworth Software Pvt Ltd

... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.32/BB/2021 is adjourned to 11.09.2021.



BY ORDER
(COURT OFFICER)

Brunda